

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 449 OF 2018 IN
APPEAL NO. 193 OF 2017**

Dated: 10th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabu Patil, Sr. Adv.
Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Yashaswi Kant
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Pulkit Agrwal for R-2 & R-3

ORDER

We have heard the learned senior counsel for the Appellant.

List the matter for further hearing on **12.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt